#### Statement

## CBI branches located in State Capitals and the dates since when they are functioning

Name of the State					State Capital where the Branch is located	Date since functioning
z. Gujarat .	•	•		•	Ahmedabad	January, 1957.
a Karnataka .	•	•	•	•	Bangalore	<b>9-</b> 12-1957.
3. Orima.	•	•	•	•	Bhubaneswar	w.e.f. May, 1947 at Puri. Shifted to Bhubaneswar w.c.f. 13-3-64.
4. Maharashtra	•	•			Bombay	1-3-1944.
5. West Bengal	•	•	•	•	Calcutta ,	1-9-1944.
b. Andhra Pradesh		•	•		Hyderabad	April, 1956.
7. Manipur	•			•	lmphal	March, 1964 (Sub-Branch) Octo- ber, 1976 (Full fledged Branch).
8. Rajasthan	•				Jaipur	Originally at Ajmer since Octo- ber, 1946. Shifted to Jaipur in July, 1956.
9. Uttar Pradesh.					Lucknow	1-3-1944
co. Tamil Nadu					Madras	1-3-1944
ti. Bihar.	•	•	•		Patna	1-3-1044.
tz. Meghalaya .					Shillong	May. 1947.
13. Himachal Prade	۹h.				Simla,	December, 1964 (Sub-Branch),
14. Jammu & Kashn	nir.				Srinagar	9-6-1978 (Shifted from Jammin).

# 'कुमायूं के पिछड़ें क्षेत

1612. **की लाखन सिंह : न**या प्रचान मंत्रो यह बताने की फुपा क**रेंगे कि** :

- (क) क्या सरकार को जानकारी है कि कुमायूं के मुनस्यारी और धारचुला नामक सीमान्त क्षेत्र बहुत पिछड़े हुए हैं और वहां ग्रानेक पिछड़े बगों और पिछड़ी जनजातियों के लोग अत्यन्त दयनीय स्थित में रहते हैं; और
- (ख) क्या सरकार इन क्षेत्रों को पिछड़ा क्षेत्र घोषित करने का विचार रश्वती है ?

### t[Backward areas of Kumaou

1612. SHRI LAKHAN SINGH; Will the PRIME MINISTER be pleased to state:

- (a) whether Government are aware that the border areas of Kumaon, **known** as Munsyari and Dharchoola, are very backward and people belonging to several backward classes and backward tribes live there in a very pitiable condition; and
- (b) whether Government propose to declare these areas as backward areas?]
  - f[] English translation.

# प्रथान मंत्री (श्री मोरारजी ग्रार० देसाई): (क) जी, हां।

(ख) सरकार ने कुछ ग्रीद्योगिक दृष्टि से पिछडे क्षेत्रों के स्रौद्योगिक विकास के लिए वित्तीय संस्थात्रों द्वारा रियायती वित्त प्राप्त करने के लिए निर्धारित किया है । पिथोरां गढ़ जिला उनमें से एक है। राज्य सरकार द्वारा भी इस जिले को पिछड़े क्षेत्र के रूप में निर्धारित किया गया है। जिन क्षेत्रों का यहां उल्लेख किया गया है उनको केन्द्रीय सरकार भी पहाडी क्षेत्र विकास कार्यक्रम के अन्तर्गत विशेष केन्द्रीय सहायता दे रही

t[THE PRIME MINISTER (.SHRI MORARJI R. DESAI); (a) Yes, Sir.

(b) The Central Government has identified some industrially backward areas for the receipt of concessional finance by the institutions industrial financial for development. Pithora-garh district is one of them. The district has also been identified as a backward area by the State Government. The Central Government is als<sub>0</sub> providing special central assistance to the areas mentioned here Hill Areas Development under Programme.]

### Affairs of the Dalmia Dadri Cement Ltd., Haryana

1613. SHRIMATi MAIMOONA SULTAN:

> SHRI SWAMI DINESH CHANDRA:

## SHRI SAT PAUL MITTAL:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government's attention has been drawn to the allegations made by the employees of the Dalmia Dadri Cement Ltd., Charkhi Dad i in Haryana to the effect that Seth Rim-krishna Dalmia had withdrawn a I ige amount of money from the fa.i.ory
  - t[] Bnglish translation.

funds and that a balance of Rs 2.i\* crores is still shown against him; and

to Questions ..

(b) if so, what steps Government have taken to ensure that the money I is refunded to the factory so that the dueg of the employees and others may be settled?

THE MINISTER\* OF STATE IN THE . MINISTRY , OF INDUSTRY (KUMARI ABHA MAITI): (a) Yes, Sir.....

(b) Considering the basic necessity of settlement of this issue, the Board of Directors of Oalmia Dadri Limited, has already initiated action regarding the recovery of the' amounts by way of legal and other steps. The Government has also filed a civil suit against the Company for recovery of the dues and a criminal suit against the former Directors of the Company.

#### **Block development planning**

**MULKA** GOVINDA REDDY; Will the PRIME MINISTER be pleased to state:

- (a) whether the Study Group appointed by Government on block development planning has submitted its report;
- (b) if so, what are the recommendation of the Study Group; and
- (c) what action Government have taken or propose to take thereon?

PRIME MINISTER (SHRI MORARJI R. DESAI): (a) Yes, Sir.

- (b) A Statement is enclosed. (See Appendix CVI, Annexur<sub>e</sub> No. 91).
  - (c) The report is under consideration.

### Lease of a Defence plot to a private person for cinema building

1615. SHRI S. W. DHABE; Will the Minister of DEFENCE be pleased to

(a) whether it is a fact that a plot i belonging to the Defence Department